

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

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OA NO. 3053/2003

This the 5th day of July, 2004

HON'BLE JUSTICE SH. V.S.AGGARWAL, CHAIRMAN
HON'BLE SH. S.A.SINGH, MEMBER (A)

1. Gautam Kumar,
S/o Shri Dooj Parkash
Working as Upper Division Clerk
President's Secretariat
Rashtrapati Bhawan
New Delhi - 110 004.
2. Ashok Kumar
S/o Shri Sunder Ram
Working as Upper Division Clerk
President's Secretariat
Rashtrapati Bhawan
New Delhi - 110 004.

...Applicants.

(By advocate: Dr.K.S.Chauhan with Chand Kiran,
V.K.Burman)

Versus

1. President's Secretariat
Through its Secretary,
Rashtrapati Bhavan, New Delhi.
New Delhi-110 004.
2. Union of India
through its Secretary,
Deptt. of Personnel & Training
North Block
New Delhi-110 001
3. Smt.Krishna Saluja,
Working as Assistant
President's Secretariat
Rashtrapati Bhavan,
New Delhi - 110 004.
4. Shri S.M.Sami,
Working as Assistant
President's Secretariat
Rashtrapati Bhavan,
New Delhi - 110 004.
5. Shri Charanjit Singh
Working as Assistant (Ad hoc)
President's Secretariat
Rashtrapati Bhavan,
New Delhi - 110 004.

...Respondents.

(By advocate: Shri V.S.R.Krishna)

O R D E R (ORAL)

By Justice Sh. V.S.Aggarwal, Chairman

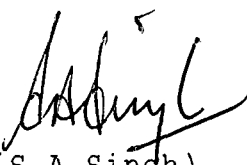
Learned counsel for the respondents stated that
the applicants were promoted as regular Upper Division




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Clerk on 08.7.1999. For becoming Assistant, they must complete five years regular service after becoming Upper Division Clerk. Learned counsel for respondents, therefore, pointed that irrespective of other conditions being irrelevant, for the present, applicants were not liable to be considered and appointed as Assistant. However, he very fairly conceded that when the applicants become eligible in accordance with law, they shall be considered.

2. Keeping in view the aforesaid, learned counsel for the applicants does not press the present application. The Original Application is dismissed as withdrawn. In the face of aforesaid, no opinion is being expressed on the merits of the matter.


(S.A. Singh)
Member(A)


(V.S. Aggarwal)
Chairman

/kdr/